

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 22304-22306/2015

(Arising out of impugned final judgment and order dated 19/05/2015 in LPA No. 745/2014 19/05/2015 in CWJC No. 16016/2013 19/05/2015 in LPA No. 14965/2013 19/05/2015 in CWJC No. 20143/2013 19/05/2015 in LPA No. 1306/2014 19/05/2015 in LPA No. 766/2014 passed by the High Court Of Patna)

CHANDRA GUPTA KUMAR AND ORS. ETC. ETC.

Petitioner(s)

VERSUS

STATE OF BIHAR AND ORS. ETC. ETC.

Respondent(s)

WITH

SLP(C) No. 31449/2015

SLP(C) No. 24845-24847/2015

SLP(C) No. 22947-22949/2015

Date : 22/07/2016 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Petitioner(s) Mr. Anurag Pandey,Adv.

Mr. Amit Pawan,Adv.

Mr. Kiran Kumar Jaipurkar,Adv.

Ms. Pragya Baghel,Adv.

For Respondent(s) Mr. Chandra Prakash,Adv.

Mr. Nagendra Rai,Sr.Adv.(Mentioned by)

Mr. Gopal Singh,Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List these matters on 9<sup>th</sup> August, 2016, as prayed for.

[O.P. SHARMA]  
AR-cum-PS

[RAJINDER KAUR]  
COURT MASTER